





भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in

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October 7, 2009

Certificate of Registration of K.N.R. Finance & Investments Private Limited - Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001

Press Release: 2009-2010/539

The Reserve Bank of India has on September 14, 2009 cancelled the certificate of registration granted to K.N.R. Finance & Investments Private Limited, having its registered office at No.3, First Floor, Sri Vishnu Complex, B.M. Road, Channarayapatna-573116 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad Manager